

SSI in Tamil Nadu

3601. SHRI KA.RA. SUBBIAN: Will the Minister of SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES be pleased to state:

- (f) steps taken by Government to widen the area of activities of SSI in Tamil Nadu for the past 2 years;
- (g) what is the current financial limit extended to the SSI;
- (h) the number of facilities given to SSI to promote exports;
- (i) whether Government have formulated any programme/scheme for developing SSI in the country; and
- (j) if so, the detail thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES, MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING, DEPARTMENT OF PENSIONS AND PENSIONERS WELFARE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE (SHRIMATI VASUNDHARA RAJE): (a) Processing of Senna leaves and Senna products, Tyre Re-trading and Coffee Curing/Processing have been recognised as SSI activity all over the country including Tamil Nadu, during the last two years.

- (a) The investment limit for SSIs is currently Rs. 1.00 Crore.
- (b) SSL units are given the facility of free of cost participation in international fairs/exhibitions through product display and SSI entrepreneurs are imparted training of packaging for exports through Indian Institute of Packaging.
- (c) and (e) For the promotion and development of SSIs in the Country, the major programmes *inter alia* include setting up of Integrated Infrastructure Development Centres, Prime Minister's Rozgar Yojana for self employment for educated unemployed youth, financial assistance for obtaining ISO 9000 certification etc. In addition to the ongoing schemes/programmes, Government has announced on 30.8.2000, a comprehensive policy package consisting of enhanced

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RAJYA SABHA

fiscal and credit support, better infrastructure and marketing facilities, incentives for technology upgradation etc. A Credit Guarantee Fund Trust has been created to provide loans up to Rs. 25.00 lakhs without collateral. A scheme to provide 12% back ended capital subsidy on projects of technology upgradation by SSI units in the specified projects/sub-sectors has also been formulated.

Khadi Industry in Bad Shape

3602. DR. C. NARAYANA REDDY: Will the Minister of SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES be pleased to state:

- (a) whether it is a fact that Khadi, which is a small scale industry in rural non-agricultural sector is not in a satisfactory condition;
- (b) whether it is also a fact that in some parts of the country, Khadi workers are migrating to towns and cities in search of employment; and
- (c) if so, what measures do Government contemplate to improve the conditions of the Khadi industry?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES, MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING, DEPARTMENT OF PENSIONS AND PENSIONERS WELFARE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE (SHRIMATI VASUNDHARA RAJE): (a) to (c) Production of Khadi has declined in the last year. However, the Government, through the Khadi and Village Industries Commission (KVIC) continues to provide grants, interest subsidy, rebate, marketing support for promotion and development of Khadi sector which *inter-alia*, help in checking the migration of rural workers to urban areas in search of employment.